

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3502

ANSWERED ON:20.08.2004

SURVEY OF MAHARASHTRA AND U.P.

Purandeswari Smt. Daggubati;Renge Patil Shri Tukaram Ganpatrao;Singh Shri Brij Bhushan Sharan

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether any foreign company has conducted survey to set up industry in Maharashtra and Uttar Pradesh;
- (b) if so, the details thereof;
- (c) whether there is possibility of setting up of plants in some particular areas by the said foreign company;
- (d) if so, the details of such areas along with name of the said company and the prescribed terms and conditions for setting up of industries thereof; and
- (e) the reaction of the Government in regard to setting up of foreign companies in India?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

- (a) to (d): Under the liberalised Industrial Policy, investment decisions, including locational choice, are taken by the entrepreneurs based on their commercial judgment which may inter alia include any survey considered appropriate.
- (e) Government recognises Foreign Direct Investment (FDI) as an important driver of economic growth and encourages and facilitates FDI. The FDI policy applies uniformly across the country with no special dispensation for any particular state or region.